

DIVISION BENCH  
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/97(KB)2020  
IA(I.B.C)/661(KB)2022,  
IA(I.B.C)/1060(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	JYOTI MAHESWARI VS RAJPROTIM AGENCIES PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physical)**

Mr. Rishav Banerjee, Adv. : For RP  
Mr. Rajarshi Banerjee, Adv.  
Mr. Pratim Bayal, RP

**ORDER**

1. Ld. Counsel for the RP present.
2. IA(I.B.C)/1060(KB)2022
  - i. RP to file a note of dates and events of CIRP process within three days in the format of Regulation 40 A for comparison.
  - ii. Post this matter on **30/09/2022**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**